

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 119(ND)/2016

IN THE MATTER OF:

Ms. Asmita Dwivedi Paliwal

....

PETITIONER

Vs.

M/s Abhi-Asmi International Pvt. Ltd. & Ors.

....

REPOENDENT

SECTION:

Under Section 241/242

Order delivered on 21.07.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the PETIONER

:- Mr. Ashish Agarwal, Advocate
Mr. Gurkamal Hora Arora, Advocate
Mr. Gurcharan Singh, Advocate

For the RESPONDENT

:- Ms. Astha Chawla, Advocate
Mr. Nikhil Mathru, Advocate

ORDER

Order as in C. P. 60(ND)/2017

Des - Sd -
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)